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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	N.P. Nagalakshmi	Ezon	R2	Agul
2)	D. RAJASEKARAN	Ezon	R5	D. Rajasekaran
3)	T.Y. SURESH KUMAR K. BHAKTANESH for M/s. GENIUM FALCON	Petitioner		K. Bhaktanesh

ORDER

Counsels for both the parties are present. Counsel for the Respondent has provided all the relevant records to the Counsel for the Petitioner. Counsel for the Petitioner is directed to file rejoinder. Put up on 18.01.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk